

Yamuna have been notified for acquisition, primarily for channelisation of the river, no such general policy decision to demolish and acquire old colonies has been taken by the Delhi Administration.

[English]

Carrying Night Soil on Head

349. DR. C. SILVERA: Will the Minister of WELFARE be pleased to state:

(a) whether Government have received some requests for abolition of practice of carrying night Soil as head load, at least in the year of Social Justice being observed during 1990-91;

(b) if so, the details thereof;

(c) whether Government have taken any action in the matter so far; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Proposals have been received from the State governments during 1990-91 for Central assistance under the Centrally Sponsored Scheme of Liberation of Scavengers which provides for the conversion of existing dry-latrines into water-pour flush latrines and rehabilitation of unemployed scavengers in dignified employment/occupation. The ultimate objective is to abolish the practice of carrying night soil as head load.

(b) to (d). A provision of Rs. 23.00 crores has been made for this scheme in the budget of the Ministry of Welfare and Rs. 20.5 crores in the budget of the Ministry of Urban Development for this scheme during 1990-91. Under an Action Plan, 500 towns are proposed to be covered during this year.

[Translation]

Sina Kalegaon Major Irrigation Project

350. SHRI S.B. THORAT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have received a proposal of Sina Kalegaon Major irrigation Project from Government of Maharashtra; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Sina Kalegaon Major Irrigation Project received from the Government of Maharashtra in 1976 was returned to the State Government in 1979 due to non-compliance of observations of Central Appraising Agencies.

[English]

Issue of Waiting Members in Hospital O.P.D.s

351. SHRI PRATAPRAO B. BHOSLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether patients in O.P.D's of all major Government Hospitals of Delhi are examined under some waiting numbers issued by each Department of Hospital O.P.D;

(b) whether this system has been creating hardships for lay patients;

(c) whether Government propose to introduce digital waiting token schemes; and

(d) if so, the details thereof?